

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:2097  
ANSWERED ON:05.12.2014  
DELAYED CLEARANCE BY CBFC  
Chinnaraj Shri Gopalakrishnan

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government has noticed that many films have to wait for long time for getting certificate from Censor Board of Film Certification(CBFC);
- (b) if so, the details thereof along with the reasons for such inordinate delay for getting certificate from CBFC; and
- (c) the steps taken by the Government in this regard along with the alternative method /system to be made for getting certificate easier?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL RAJYAVARDHAN RATHORE (Retd.))

(a) & (b): Films for public exhibition are certified by nine Regional Offices of Central Board of Film Certification(CBFC) located at Mumbai/ Chennai/ Kolkata/ Bangalore / Thiruvananthapuram/ Guwahati/ Hyderabad/ Delhi/ Cuttack in accordance with Cinematograph Act, 1952, Cinematograph(Certification) Rules, 1983. As reported by CBFC there is no inordinate delay in certification of films at any level and films were certified within the time limit specified. However, there had been delay in examination and certification of films during the month of July & August 2014 as most of the Advisory Panel Members had completed their two year term and only limited number of members were available for examination. However the Ministry extended the term of members in all regions and accordingly all the films were since cleared.

(c): Ministry is implementing 'Up-gradation, Modernization and Expansion of CBFC and Certification Process' under the Plan Scheme component which envisages upgradation of infrastructure of CBFC for facilitating the Online submission of applications for certification of films and other associated steps for making the process more efficient.